

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 3780/2024

(Arising out of impugned final judgment and order dated 31-10-2023 in SA No. 619/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ROOP SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.37525/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.37526/2024-EXEMPTION FROM FILING O.T. and IA No.37523/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.37530/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Amit Pawan, AOR
Mr. Anand Nandan, Adv.
Mr. Abhishek Amritanshu, Adv.
Mr. Hassan Zubair Waris, Adv.
Ms. Shivangi, Adv.
Mr. Aakarsh, Adv.
Mr. Suchit Singh Rawat, Adv.

For Respondent(s) Mr. Mohit Negi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition(s) is granted.

Issue notice.

Tag with SLP (C) No. 28154 of 2023.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR